year and the next year. The Minerals and Metals Trading Corporation of India are also exploring the possibility of increasing the iron ore exports through Paradeep Port.

(b) No.

2645

(c) Does not arise.

### MURDER OF A HARIJAN AND HIS SON

890. SHRI M. M. DHARIA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government are aware about the murders of a Harijan father and his son by the villagers at Gorakhpur near Biharsharif on June 21, 1969;
- (b) if so, what action is taken against the culprits responsible for the offence?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): (a) and (b) Facts are being ascertained from the State Government.

# COORDINATED PLAN TO ERADICATE DACOITY MENACE

891. SHRI SWAISINGH SISODIA : Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether the Union Government have asked the Governments of Madhya Pradesh, Rajasthan and Uttar Pradesh to draw a coordinated plan to eradicate the dacoity menace in the three states; and
- (b) if so, the nature of assistance given to three States for the purpose

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) The State Governments of Uttar Pradesh, Madhya Pradesh and Rajasthan, have been requested to furnish certain details on the subject. On receipt of the required information, it is proposed to examme the possibility of the three States having a coordinated plan to eradicate the dacoity menace in those three States.

## PAKISTANI CITIZENS ARRESTED IN M. P.

892. SHRI SWAISINGH SISODIA : Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether it is a fact that large number of Pakistani citizens have been arrested in Madhya Pradesh during the last 2 years;
  - (b) if so, the details thereof;
- (c) whether it is also a fact that a good number of Pakistani citizens are underground in Indore, Dhar, Devas, Ujjain and Sihor districts of Madhya Pradesh; and
- (d) if so, the action taken by Government in this connection?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Information is readily available th~ last three years and not separately for the last two. During that period 39 Pakistanis were arrested.

- (b) 16 were prosecuted and of them 12 were convicted. The remaining 23 were deported to Pakistan.
- (c) According to the information available, the number of such Pakistanis is as under:—

Indore				+(2)	19
Dhar	v		,	į.	Nil
Devas			4.75		2
Ujjain					10
Sihor					5

(d) The State Government have issued look-out notice; and are making efforts to trace them.

### MURDER OF A DIPLOMAT IN DELHI

893. SHRI M. SRINIVASA REDDY: SHRI RAJNARAIN : SHRI S. A. KHAJA MOHI-DEEN :

Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether it is a fact that a Saudi Arabian Diplomat and his servant were found murdered at the diplomat's residence on the afternoon of June, 23, 1969.
- (b) if so, the efforts made by Government in finding out the culprits; and
- (c) the steps taken by Government to give adequate protection to the life and property of foreign diplomats living in the capital?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes,

Written Answers

- (b) The prerson alleged to be the culprit has been arrested in Bombay on 3-7-1969 during the investigation of the case registered by Delhi Police in this connection.
- (c) The murder was a stray incident and did not indicate any danger to the security of foreign diplomats in Delhi. However, to restore confidence and sense of security, patrolling has been intensified in the areas where diplomats live.

#### RAGGING IN DELHI UNIVERSITY

894. SHRI B. D. KHOBARAGADE: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state .

- (a) whether Government are aware that under the pretext of "ragging" incidents of robbery, stabbing and gangsterism are taking place in the colleges of Delhi Universitiv;
- (b) whether Government is aware that such incidents are causing great alarm and worry to the parents of students; and
- (c) if so, what steps do Government propose to take to stop such gangsterism in colleges?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V.K.R.V. RAO) : (a) to (c) No reports have been received by the University with regard to robbery, stabbing and gangsterism in the Colleges. However, some cases of bad elements roaming within and around the Univeristy Campus and indulging in undesirable activities came to the notice of the University authorities sometime back, and the police were informed accordingly. The police have posted their staff at certain points and they arc taking precautions to prevent any such incidents.

#### U.P.S.C. EXAMINATION IN REGIONAL LANGUAGES

895. SHRI B. D. KHOBARAGADE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the candidates appearing for examinations to be conducted by U.P.S.C. after October, 1969 will be allowed to answer questions in any of the 15th Indian languages; and

(b) if so, what are the steps taken to ensure fair and equal valuation of answers in different languages?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) So far, it has been decided to give an option to the candidates appearing at the Combined Competitive Examination for recruitment to the IAS etc. to be held this year to write their answers in two of the compulsory subjects viz. Essay and General Knowledge, in any one of the languages mentioned in the Eighth Schedule to the Constitution, besides English.

(b) The U.P.S.C. evolve their own procedures for evaluation of answer papers including moderation techniques and it would not be proper to divulge them.

#### EXTENSION OF LEAVE FOR GOVERNOR OF WEST BENGAL

896. SHRI MULKA GOVINDA REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that extension of leave for two months has been granted to Shri Dharma Vira, Governor of West Bengal;
- (b) whether any leave application from the Governor was received: and
- (c) if so, the reasons given in his application for the extension of the leave?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (c) Shri Dharma Vira had initially asked for two months' leave from 1st April, 1969, for rest and recuperation and later made a request for an extension of the leave by two months. The leave including the extension was granted.

#### REGIONAL FEELINGS FOR THE FORMATION OF SEPARATE STATES

- 897. SHRI SITARAM JAIPURIA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that regional feelings for the formation of Separate States are increasing in the country;
- (b) if so, the names of the separate States asked for by different regional groups in the country; and